

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s)(Civil) No(s). 251/2016

ABHIMEET SINHA & ORS.

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT PATNA & ORS.

Respondent(s)

(IA No. 53727/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 53726/2017 - BRING SUBSEQUENT FACTS AND DOCUMENT ON RECORD
IA No. 4403/2022 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 16/2017 - EARLY HEARING APPLICATION
IA No. 14/2017 - INTERVENTION APPLICATION
IA No. 13/2016 - INTERVENTION APPLICATION
IA No. 12/2016 - INTERVENTION APPLICATION
IA No. 132828/2021 - INTERVENTION APPLICATION
IA No. 7/2016 - INTERVENTION APPLICATION
IA No. 4/2016 - INTERVENTION APPLICATION
IA No. 8/2016 - INTERVENTION/IMPLEADMENT
IA No. 101505/2021 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 663/2021 (X)
(IA No. 20729/2022 - CLARIFICATION/DIRECTION)

W.P.(C) No. 735/2021 (X)
(IA No. 28154/2022 - APPLICATION FOR PERMISSION
IA No. 33539/2022 - CLARIFICATION/DIRECTION
IA No. 76629/2021 - STAY APPLICATION)

W.P.(C) No. 1073/2022 (X)
(IA No. 8802/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 185951/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1146/2022 (X)
(FOR ADMISSION and IA No.202533/2022-EX-PARTE AD-INTERIM RELIEF
IA No. 202533/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 785/2023 (X)
(FOR ADMISSION and IA No.149522/2023-GRANT OF INTERIM RELIEF)

Date : 01-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Parties

Mr. Rameshwar Singh Malik, Sr. Adv.

Mr. Jitesh Malik, Adv.
Mr. Abhaya Nath Das, Adv.
Mrs. Barnali Basak, Adv.
Mrs. Leelawati Suman, Adv.
Mr. Satish Kumar, AOR

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Deepak Goel, AOR
Mr. Mithilesh Kumar Jaiswal, Adv.
Ms. Alka Goyal, Adv.
Ms. Urvashi Sharma, Adv.
Ms. Harshita Maheshwari, Adv.
Mr. Kumar Kartikay, Adv.
Mrs. Archana Preeti Gupta, Adv.
Mr. Naveen Soni, Adv.
Mr. Vipin Kumar Saxena, Adv.

Mr. Sunil Kumar Jain, AOR
Mr. Pawanshree Agrawal, Adv.
Ms. Rashika Swarup, Adv.

Mr. K. Paari Vendhan, AOR
Ms. Shraddha Deshmukh , AOR

Mr. Arjun Singh Bhati, AOR
Mr. Gurdeep Singh, Adv.
Mr. Abhinav Nagar, Adv.

Mr. Yatindra Singh, Adv.
Mr. Arvind Gupta, AOR
Mr. Prakash Gautam, Adv.
Mr. Anil Kumar Sahu, Adv.
Mr. Sujeet Kumar, Adv.
Mr. Brahma Prakash, Adv.
Mr. Arunash Bharti Goswami, Adv.

M/S. Parekh & Co., AOR

Ms. Deepanwita Priyanka, AOR

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. Sujay Jain, Adv.
Mr. Prashad, Adv.

Ms. Prerna Singh, Adv.
Mr. Guntur Prabhakar, AOR
Mr. Guntur Pramod Kumar, Adv.

Mr. Lalit Kumar, AOR
Mr. Deepak Goel, AOR

Mr. Anup Kumar, AOR
Mrs. Neha Jaiswal, Adv.
Mr. Shivam Kumar, Adv.
Ms. Shruti Singh, Adv.
Ms. Pragya Choudhary, Adv.
Mr. Vaibhav Prasad Deo, Adv.

Mr. Devendra Singh, AOR

Mr. Mritunjay Kumar Sinha, AOR
Mrs. Vimal Sinha, Adv.

Mr. Abhay Kumar, AOR
Mr. Shyamal Kumar, AOR

Krishna Vani Sharma, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Sandeep Singh Dingra, Adv.
Ms. Niharika Dwivedi, Adv.
Mr. Ranjit Kumar Sharma, AOR

Mr. Amit Pawan, AOR
Mr. Ratnesh Kumar Shukla, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Amit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mrs. Vani Vyas, Adv.

Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Mr. Alok Kumar, Adv.
Ms. Deepa Gorasia, Adv.

UPON hearing the counsel the Court made the following

O R D E R

For further hearing, list on 07.02.2024.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR